

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
NEERAJ PIPES PRIVATE LIMITED AT HYDERABAD**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Neeraj Pipes Private Limited PAN: AABCN1655Q CIN: U24922TG1997PTC026666
2.	Address of the registered office	Survey No. 182, Gagan Pahad, Hyderabad, Telangana, India 500052.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Survey No. 507/E, 507/2, 512/A, 512/AA Reddypally Village and Grampanchayat, Chegunta Mandal, Medak District.
5.	Installed capacity of main products/ services	Not a Going Concern
6.	Quantity and value of main products/ services sold in last financial year	Not a Going Concern
7.	Number of employees/ workmen	Not a Going Concern
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending an email at cirp.neerajpipes@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed invitation of Expression of Interest (Process document) including Eligibility for Resolution Applicants under section 25(2)(h) of the Code can be obtained by sending an email at cirp.neerajpipes@gmail.com
10.	Last date for receipt of expression of interest	11 March 2026
11.	Date of issue of provisional list of prospective resolution applicants	21 March 2026
12.	Last date for submission of objections to provisional list	26 March 2026
13.	Date of issue of final list of prospective resolution applicants	05 April 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 April 2026
15.	Last date for submission of resolution plans	10 May 2026

16.	Process email id to submit Expression of Interest	cirp.neerajpipes@gmail.com
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Date: 24 February 2026
Place: Hyderabad.

For and on behalf of Neeraj Pipes Private Limited



Vakin Vineeth Reddy
Resolution Professional of Neeraj Pipes Private Limited
IBBI/PA-002/IP-N01250/2022-2023/14240
AFA Valid upto 31 December, 2026
Flat No 301, Plot No 426, Radhamohan Enclave,
Mathrusreenagar, Miyapur, Hyderabad, Telangana,
500049, Email: cirp.neerajpipes@gmail.com

L. Vincent

IDBI BANK Dharmavaram Branch
Dharmavaram

CIN: L65190MH200401148838

BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE
Ref No: IDBI/Dharmavaram/PB/2025-26 Date: 21-02-2026

Annexure-II

(Appendix - IV-A) [See proviso to rule 8 (i)]

Take notice for sale of immovable properties

E-Auction Site Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(i) read with Rule 9(i) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Second Creditor, the physical possession of which has been taken by the Authorized Officer of IDBI Bank Ltd., will be sold on "As is where is", "As is what is", "Whatever there is" and "Without recourse" basis on March 13, 2026, for recovery of Rs. 34,85,495.09 (plus expenses, charges and interest thereon from 15.03.2025 till realization or closure of loan) due to the IDBI Bank Ltd. from M/s. Papanna Bricks Factory of Proprietor Shri. K. Papanna. The Reserve Price will be Rs. 29,95,200/- and the Earnest Money Deposit will be Rs. 2,99,520/-.

Description of the Property: The Mortgaged Asset: (Assets owned and mortgaged by Shri. K. Papanna as per Registered MOU vide Doc No. 77812222 dated 18.08.2022)

Part-I: All that part and piece of Residential site properly measuring 2.85 Cents, Plot No. 15, Sy. No. 555, Ward No. 27, Near D.No. 27-629, Gmru Colony area, Side of Dharmavaram - Porugunda Road, Dharmavaram, S. S. S. S. District, Pin - 515671, in the State of Andhra Pradesh within the Following Boundaries: East: Plot No. 14 of Kankarima, West: Land of Kuruba Dastan Pothanna, North: Land of Swarna Chidambappa and Others, South: 2011 Road.

Part-II: All that part and piece of Residential site properly measuring 5.62 Cents, Plot No. 41, Sy. No. 555, Ward No. 27, Near D.No. 27-629, Gmru Colony area, Side of Dharmavaram - Porugunda Road, Dharmavaram, S. S. S. S. District, Pin - 515671, in the State of Andhra Pradesh within the Following Boundaries: East: Plot No. 39 of Kankarima, West: Land of Kuruba Dastan Pothanna, North: 2011 Road, South: Plot No. 16.

Together with all structures thereon and all things attached to the earth or permanently fastened to anything attached to earth.

For detailed terms and conditions of the sale, please refer to the lot provided in www.idbibank.in

Dated: 24-02-2026
Place: Dharmavaram

Authorized Officer
IDBI Bank Ltd

FORM 9
INVITATION FOR EXPRESSION OF INTEREST FOR
NEERAJ PIPES PRIVATE LIMITED AT HYDERABAD
(Under sub-regulation (1) of regulation 3A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

No.	Particulars	Details
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Neeraj Pipes Private Limited, PAN: AAECN1653Q, CIN: U24222TG19977022696
2.	Address of the registered office	Survey No. 182, Gagan Pathad, Hyderabad, Telangana, India 500052
3.	URL of website	Not a Going Concern
4.	Details of place where majority of fixed assets are located	Survey No. 507E, 507F, 512A, 512B/A, Rathy, pally Village and Grampanchayat, Choguta Mandal, Medical District
5.	Installed capacity of main production units	Not a Going Concern
6.	Quantity and value of main production units sold in the last financial year	Not a Going Concern
7.	Number of employees/contractors	Not a Going Concern
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending an email at corp.neerajpipes@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed invitation of Expression of Interest (Process document) including Eligibility for Resolution Applicants under section 25(2)(h) of the Code can be obtained by sending an email at corp.neerajpipes@gmail.com
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15.	Last date for submission of resolution plans	10 May 2026
16.	Process email to submit Expression of Interest	corp.neerajpipes@gmail.com

For and on behalf of Neeraj Pipes Private Limited, Vaidh Vineth Reddy
Resolution Professional of Neeraj Pipes Private Limited
820794-9209-961552222 3023/14346
AFA Valid upto 31 December 2026

Flat No 301, Plot No 428, Rasthambhavan Enclave,
Madhuvaram, Miyapur, Hyderabad, Telangana,
500049, Email: corp.neerajpipes@gmail.com

Date: 24 February 2026
Place: Hyderabad

SBI HLC-Madhapur, 3rd Floor, "KTC Illumination", Plot No.32 to 34 & 39 to 41, Near Image Hospital, Madhapur, Hyderabad-500081

E-AUCTION OF SEIZED CAR

E-Quotations are invited for E-Auction of below mentioned car of our borrowers in "As is where is", "As is what is" and "Whatever there is". The borrowers defaulted in payment of EMIs, Bank has seized the car and the same are being auctioned ONLINE on 05-03-2026.

No.	Borrower Name, A/C No. & Branch Name	Description of Car, Regd. No./Model	Reserve Price & EMD	Auction Time	Contact No. for Car Details
1.	Mr. Praveen Kumar Borigalla Lander, Account Number: 42742542459, Branch Name: HLC-Madhapur	Make/Model: Mercedes-Benz Vito Ld., GLE 300 D 4 Matic-LWB B5VAP0, Colour: Polar White, Reading: 14193 Km, Reg No. TG0707777, Chassis No. WNTFB08B80021980124, Engine No. 654280130005, Fuel: Diesel, Date of Registration: 19-04-2024	Rs. 65,00,000/- to Rs. 6,50,000/-	01.00 P.M. to 03.00 P.M.	Yogtha Financial Services 9868353586, 9868352502
2.	Mr. Kankarati Manohar, Account Number: 41369254871, Branch Name: Kondapur (11081)	Make/Model: Maruti Swift VXi 1.2 L 5MT BS VI, Chassis No. SDLD FFE Read, Reading: 34138 Km, Reg No. TS07077358, Chassis No. MDHCC2303N0009040, Engine No. K12NP1314326, Fuel: Petrol, Date of Registration: 12-12-2022	Rs. 4,70,000/- to Rs. 47,000/-	01.00 P.M. to 03.00 P.M.	Vineth Associates, 991212559 & 917776448

TERMS AND CONDITIONS OF E-AUCTION: (1) E-auction is being held on "As is where is", "As is what is" and "Whatever there is" and will be conducted "ONLINE". The auction will be conducted through the Bank's approved service provider <https://sbibank.com>. Authorized Officer Smt. Tiney Agarwal (Mob: 889484442) at the web portal E-auction Tender Document containing online auction bid form (Annexure-I, Annexure-II), Declaration, General Terms and conditions of online auction sale. (2) To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the movable properties. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of the movable properties put on auction and dam/habitat/affecting the movable property, prior to submitting the bid. The E-auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The movable property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The authorized Officer/Secured Creditor shall not be responsible in any way for any third-party claims rights (if any). (3) Date and time for submission/uploading of request of participation/KYC documents: proof of EMD payment, EMD 10% of Reserve price shall be payable through e-wallet on or before 12.30 PM on 05-03-2026. The successful bidder has to pay the remaining amount within 15 days for S.No. 1 & 5 days for S.No. 2 after auction on the pay A/c No. 4887932153307, IFSC Code: SBIN0015330, Branch: Home Loan Centre Madhapur (15330), Hyderabad to the above mentioned account, otherwise EMD amount already paid will be forfeited and the bank will be at liberty to conduct re-auction of the vehicle. (4) The sale shall be subject to rules / conditions prescribed by the bank, and the Bank reserves the right to accept or reject any/all offers without assigning any reasons, therefore. (5) The Bank shall be at liberty to cancel auction process / tender at any time, before declaring the successful bidder, without assigning any reason. (6) All necessary documents to enable the Successful bidders to transfer Vehicle in his name. Will be given by the Bank. (7) Vehicles will be displayed on 04-03-2026 to 04-03-2026. (8) Bid increment will be Rs.25,000/- for S.No. 1 & Rs.2,000/- for S.No. 2. (9) Duration of auction will be two hours with unlimited extension of 5 minutes each. (10) Date and time for submission / uploading of request of participation/ KYC documents/proof of EMD payment etc. on 05-03-2026, 12.30 P.M.

Date: 24-02-2026, Place: Hyderabad
Sd/- Asst. General Manager, State Bank of India



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For the Indian Intelligent.

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— JOURNALISM OF COURAGE —

J. Vineeth

